NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH** CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/156/2017

NAME OF THE PETITIONER

: PALICHAL CRUSHERS PVT LTD

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

-----REPRESENTATION BY WHOM

jer zelouty huhoa

AMBILL. B

ORDER

Heard both the sides. Order reserved.

-sd -(S.VIJAYARAGHAVAN) MEMBER (TECHNICAL) /pb/

-sel-(K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)